(d) As at the End of March 2005, 267 projects have been scheduled for completion. The status of projects due for completion and those completed as on 1st December 2004, is given below:

SI. No.	Category	No. of Projects due for completion	No. of Projects completed
1.	Mega Projects	13	6
2.	Major Projects	131	14
3.	Medium Projects	123	31
	TOTAL:	267	51

Development works under MPLADS

†835. SHRI KRIPAL PARMAR: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether it is a fact that the development works recommended under MPLADS get inordinately delayed and situation gets worsened to such an extent that development works remain unfinished even after expiry of tenure of MPs;
- (b) if so, whether any fool-proof procedure would be adopted to make administration accountable for speedy disposal of development works and for effective monitoring of development works; and
 - (c) if so, the outline thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI OSCAR FERNANDES): (a) Yes Sir. Some complaints from Members of Parliament have been received regarding delay in execution of MPLADS works.

(b, and (c) The Government has taken a number of steps to expedite the pace of progress under the Scheme. (i) District Authorities have been advised to process and sanction works recommended by Members of Parliament to the extent of their yearly entitlement of funds. (ii) the MPLADS Guidelines provide that all District Administration Heads should process

[†]Original notice of the question was received in Hindi.

the works recommended by Members of Parliament and accord administrative and financial sanction within 45 days. (iii) Software for monitoring of the MPLADS works has been launched on 30.11.2004 for adoption by the District Authorities.

Functioning of MPLADS

836. DR. VIJAY MALLYA: SHRI RAJEEV SHUKLA:

Will the MINISTER OF STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether it is a fact that functioning of Member of Parliament Local Area Development Scheme (MPLADS) has not been satisfactory;
- (b) whether any study by any Parliamentary Committee has been undertaken to assess the extent and the reasons for unsatisfactory implementation of the scheme;
 - (c) if so, the States which are affected; and
 - (d) what action Government propose to rectify this situation?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI OSCAR FERNANDES): (a) No, Sir, MPLADS implementation is generally satisfactory.

- (b) and (c) No Sir. There was no Parliamentary Committee exclusively to assess the exent and the reasons for unsatisfactory implementation of MPLADS. Lok Sabha and Rajya Sabha MPLADS Committee have visited some States.
- (d) Reports received from the MPLADS Committee are acted upon and necessary advice are issued to the State Government and District Authorities.

Utilisation of MPLADS Fund

837. SHRI EKANATH K. THAKUR: Will the MINISTER OF STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether it is a fact that Government released Rs. 5.018 crores